

**OFFICE OF THE LD. PRINCIPAL DISTRICT & SESSIONS JUDGE (HQs): DELHI**

**ORDER**

In view of Interim order bearing no. 23722-762/Admn.II/P&T/HQs/Delhi/2022 dated 31<sup>st</sup> March 2022, the following Internal posting orders are being made with immediate effect:-

SL. No.	NAME OF THE OFFICIAL	AT PRESENT WORK ASSIGNED	WORK TO BE ASSIGNED
1.	Sh. Deepak Kumar- JJA	Newly posted	Consignment clerk in West District in Record Room (Criminal)
2.	Sh. Amarjeet Sah- JA	Newly posted	Attached with Ms. Sunita- JJA/consignment clerk in Record Room (Sessions).
3.	Sh. Kasif Ahmed Alvi- JJA	Newly posted	Consignment clerk in West District in Record Room (Civil)

**Note: - Non-compliance shall be viewed seriously.**

  
(HEMRAJ)

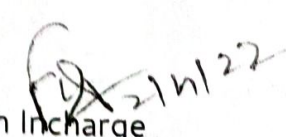
Additional District Judge (Central)/  
Officer-In-Charge, Record Rooms  
Tis Hazari Court, Delhi

F.No.1./RRs/THC/Delhi/2022-24462 - 81

Dated 02.04.2022

**Copy forwarded for information and necessary action to:-**

1. PS to Ld. Principal District & Sessions Judge (HQ's), Tis Hazari Courts, Delhi.
2. PS to District & Sessions Judge, West District, Tis Hazari Court, Delhi.
3. The Sr. A.O. (J), Administration I, II, III, Tis Hazari Courts, Delhi
4. The Account Officer, Accounts Branch Central and West District, THC, Delhi.
5. The Branch Incharges, Record Room (Civil, Sessions & Criminal), Tis Hazari Courts, Delhi.
6. The Officials Concerned.
7. Reader to Officer Incharge, Record Rooms, Tis Hazari Courts, Delhi.
8. Dealing official, Personal file/CR/Leave/Website Committee/Layers.

  
Branch Incharge

Record Room (Civil), THC, Delhi